

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Execution Application No. 24/2022**

**In**

**Original Application No. 60/2022**

**In the matter of:**

Alka Jain

.....Applicant

Versus

North Delhi Municipal Corporation & Ors.

.....Respondents

**NDOH: 12.10.2022**

**INDEX**

<b>Sl.No.</b>	<b>Particulars</b>	<b>Page No.</b>
1.	Status Report on behalf of Delhi Pollution Control Committee with respect to order dated 12.09.2022.	1-2
2.	<b><u>Annexure-1(Colly).</u></b> Copy of the Status report of MCD alongwith photographs.	3-13
3.	<b><u>Annexure-2(Colly).</u></b> Copy of the inspection report dated 10.10.2022 alongwith photographs.	14-17

Filed By

  
(Dr. B.M.S. Reddy)

Sr. Environmental Engineer

Dated: 10<sup>th</sup> October, 2022

Place: Delhi

1

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Execution Application No. 24/2022**

**In**

**Original Application No. 60/2022**

**In the matter of:**

Alka Jain

.....Applicant

Versus

North Delhi Municipal Corporation & Ors.

.....Respondents

**STATUS REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED  
12.09.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 12.09.2022 and was pleased to direct the Member Secretary, DPCC to submit physical verification of the site and action taken report thereof.
2. That, this Hon'ble Tribunal has not issued any direction to DPCC while disposing off the Original Application Number 60/2022 on 16.02.2022. DPCC was not amongst the array of respondent in the respondent in Original Application Number 60/2022.
3. That, MCD has provided its Status report to DPCC, wherein it has been mentioned that MCD has taken an encroachment removal action against the building material stacked outside the House No. 420/06, Teacher Lane, Upper Anand Parbat, Central Delhi, on 23.09.2022. During action whatever building material was lying has been removed completely. Photographs of the

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2  
same have been annexed with the report. Copy of the status report of MCD alongwith photographs is enclosed herewith as ANNEXURE-1(Colly).

4. That, to check the contents of the MCD report, Delhi Pollution Control Committee officials inspected the site on 10.10.2022 and following are the observations:

- No Building material found stored at the said road stretch.
- Local enquiry revealed that MCD has already removed building material lying on the stretch few days back.

Copy of the inspection report dated 10.10.2022 alongwith photographs is enclosed herewith as ANNEXURE-2 (Colly).

5. That, in view of action taken by MCD and physical inspection carried out by DPCC, no action is required to be taken at this juncture.

The present status report may kindly be taken on record.

  
(Dr. B.M.S. Reddy)

Sr. Environmental Engineer

Dated: 11<sup>th</sup> October, 2022

Place: Delhi

Annexure-1 (Colly)  
3

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SITTING AT NEW DELHI**

**EXECUTION PETITION NO. 24/2022**

**IN**

**ORIGINAL APPLICATION NO. 60/2022**

**IN THE MATTER OF:**

**ALKA JAIN**

**.....APPLICANT**

**VS**

**NORTH DMC & ORS.**

**..... RESPONDENTS**

**STATUS REPORT OF ACTION TAKEN ON BEHALF OF RESPONDENT/MCD  
(NORTH DMC).**

That the department has taken an encroachment removal action against the building material etc. stacked outside the House No. 420/06, Teacher Lane, Upper Anand Parbat, Central, Delhi on 23.09.2022. During action whatever building material was lying has been removed completely. The photographs taken during the action are annexe herewith as Annexure-A.

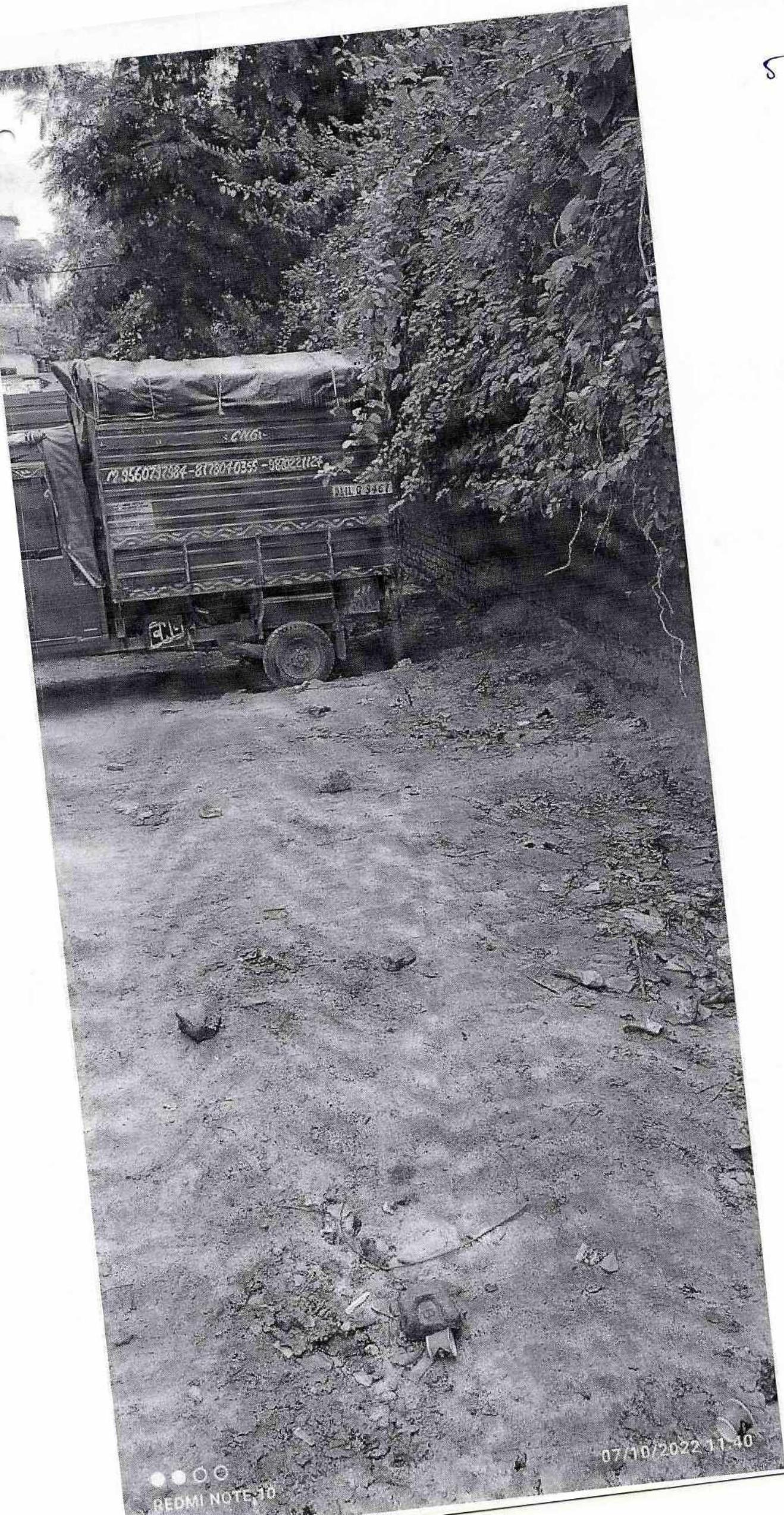
The report submitted accordingly,

**RAJESH GUPTA  
EXECUTIVE ENGINEER(M)-II  
KAROL BAGH ZONE**



4

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REDMI NOTE 10

07/10/2022 11:40

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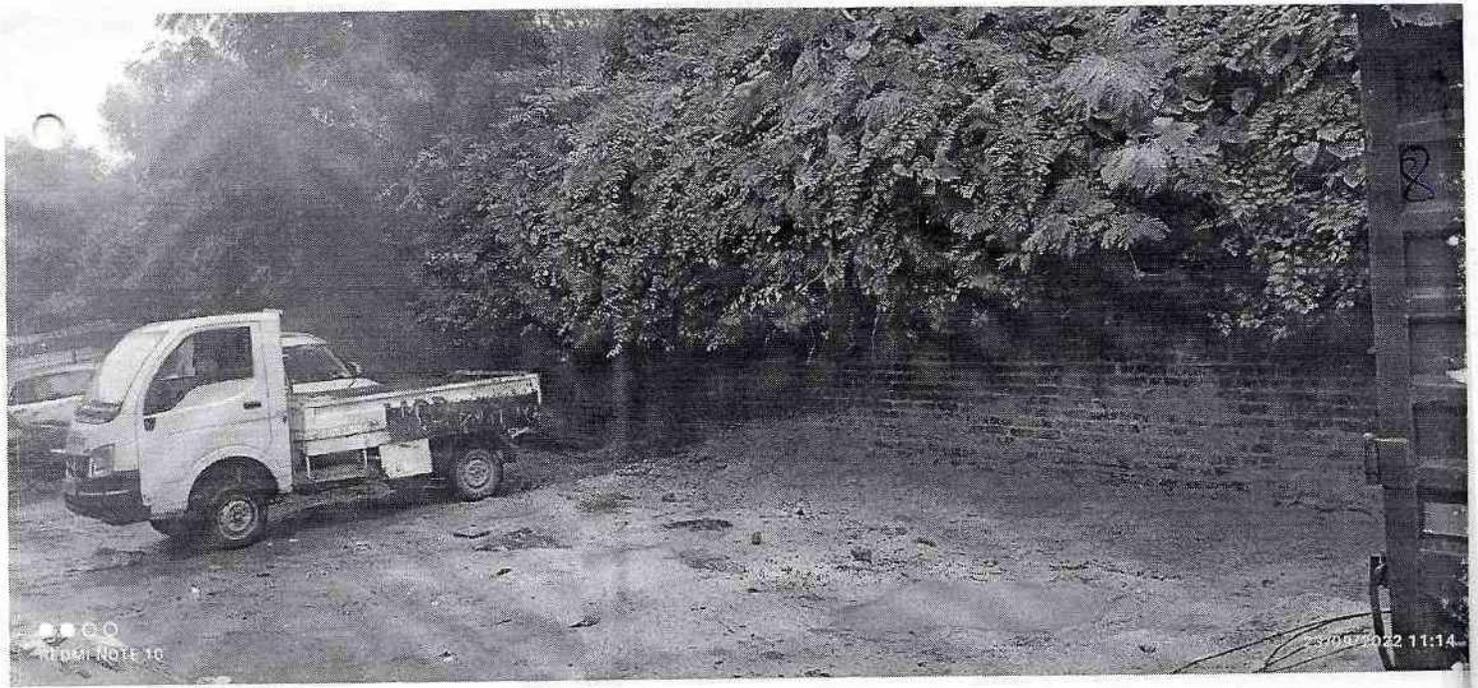


7



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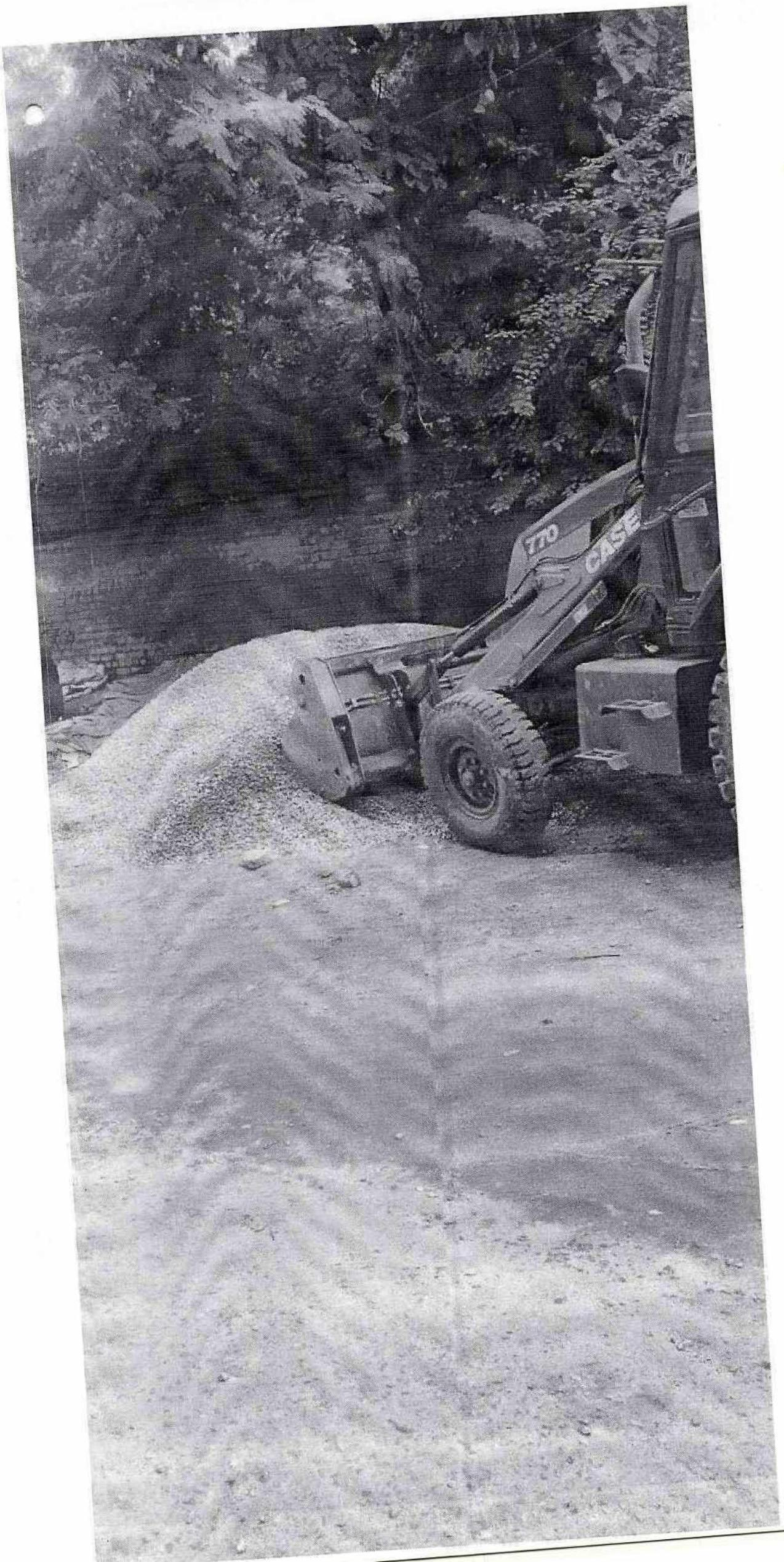
NOTE 10





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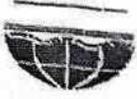
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Annexure-2 (Copy)

INSPECTION REPORT DATED 10.10.2022

14

Sl.No.	Description	Status
1.	Name of Owner/ Occupier/ Agency	Occupier
2.(i)	Address of the Project.	Corner of Teachers Lane to Ranjas Day Boarding School at Cemented Road, Anand Parbat
(ii)	Phone no.	
(iii)	Email ID	
3.	Kind of Building	
4.	Total Plot area	
5.	Construction stage/status of the project	1. Excavation work being done 2. Foundation/structure work going on 3. Structure completed & finishing work going on
6.	Number of Ready Mix Concrete (RMC) plant installed at site	
7.	Measures adopted to control dust emissions :	
	<b>Dust Mitigation Measures</b>	<b>Compliance Status</b>
i	Whether continuous dust/wind breaking walls of appropriate height have been provided around the periphery of the construction site?	
ii	Whether tarpaulin or green-net on scaffolding around the area under-construction and the building is provided?	
iii	Whether all vehicles including carrying construction material and construction debris of any kind cleaned and wheels washed before leaving the construction site?	
iv	Whether all vehicles carrying construction material and construction debris are fully covered and protected so as to ensure dust from construction material or debris does not become air-borne in transportation?	
v	Whether all construction debris and construction material of any kind is stored on the site and not dumped on public roads or pavements.	
vi	Whether loose soil or sand or Construction & Demolition Waste or any other construction material that causes dust is covered.	

15

vii	Whether wet-jet being used in grinding and stone cutting?	
viii	Whether unpaved surfaces and areas with loose soil are adequately sprinkled with water to suppress dust?	
ix	Whether construction and demolition waste is recycled on-site or transported to authorised recycling facility and due record of the same is maintained?	
x	Whether every worker working on construction site and involved in loading, unloading and carriage of construction material and construction debris are provided with dust-mask to prevent inhalation of dust particles?	
xi	Whether arrangement provided for medical help, investigation and treatment to workers involved in the construction of building and carry of construction material and debris relatable to dust emission?	
xii	Whether roads leading to or at construction sites are paved and blacktopped i.e. metallic roads (for >20,000 sqmt built up area).	
xiii	Whether Anti Smog Gun(s) installed (for >20,000 sqmt built up area).	
xiv	Whether dust mitigation measures adopted are displayed prominently at the construction site for easy public viewing.	

8. Remarks/ any additional measures taken to control dust pollution:

- ① No Building Material found stored at the said road stretch.
- ② local enquiry revealed that MCD has already removed building material lying at the stretch few days back.

Signature :

Name :

Designation :

Person present during inspection

Signature :

Name :

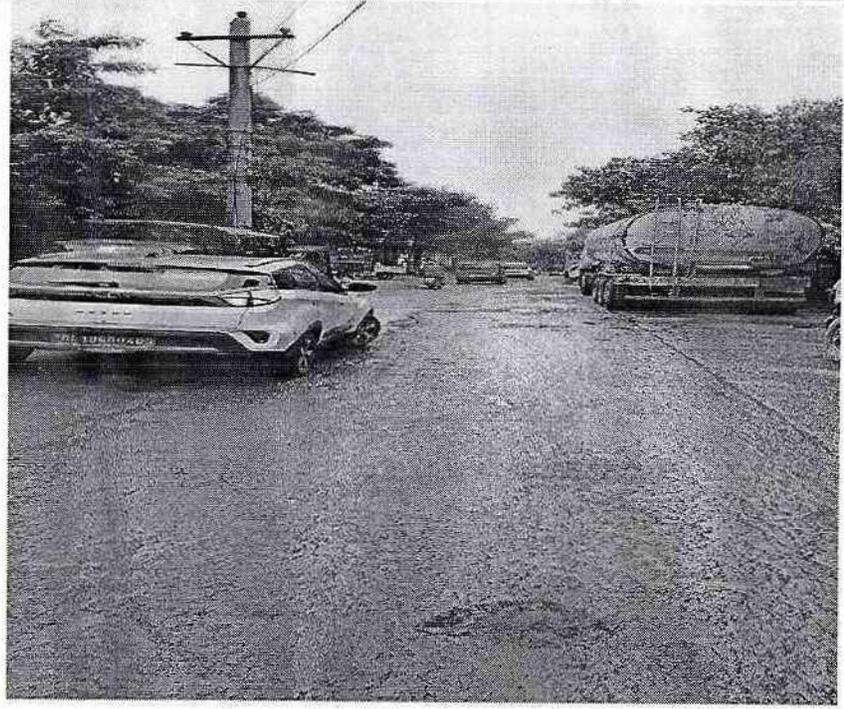
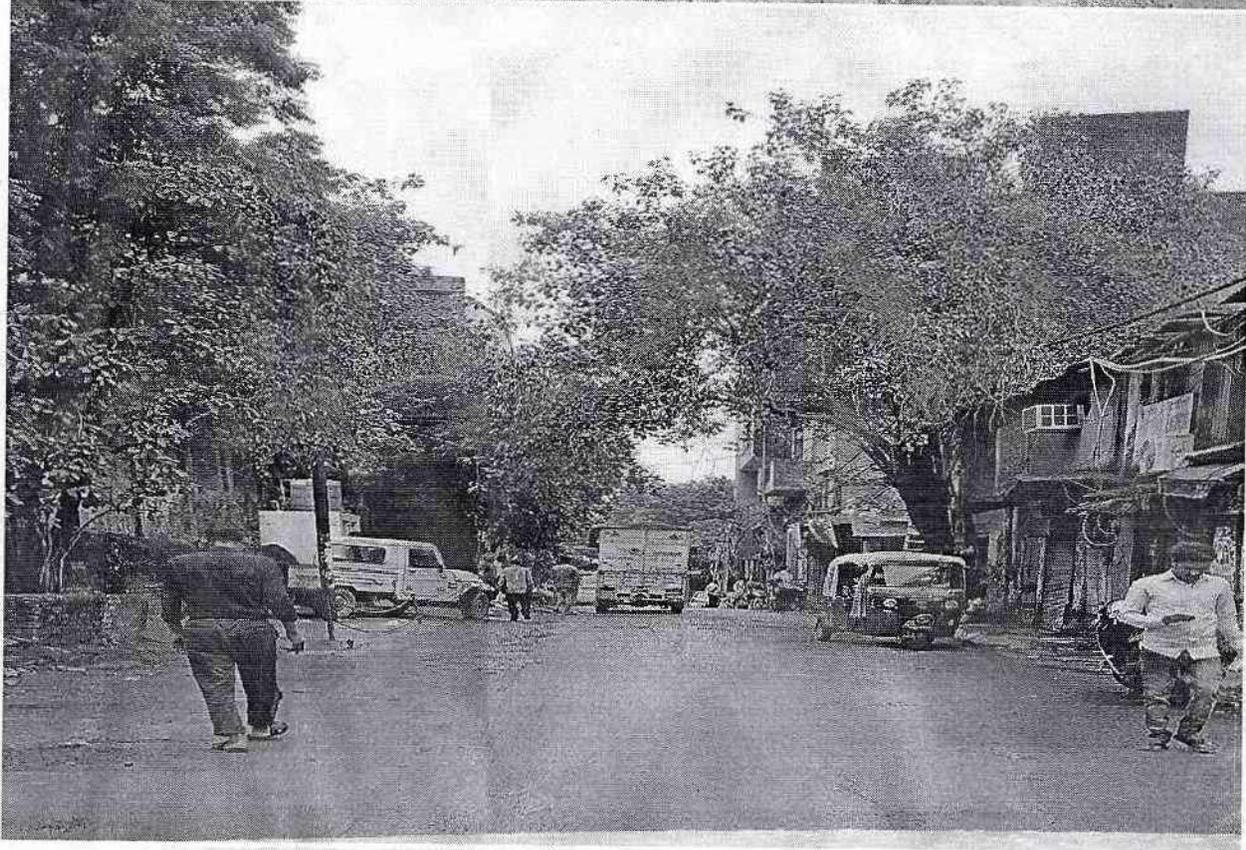
Designation :

Inspecting Officials of DPCC

*[Handwritten Signature]*  
10/10/22

*[Handwritten Name: Harshad]*

*[Handwritten Designation: JEF]*



17

